## Central Administrative Tribunal Principal Bench

#### OA No.217/2019

New Delhi, this the 14<sup>th</sup> day of February, 2019

# Hon'ble Sh. Justice L. Narasimha Reddy, Chairman Hon'ble Sh. Mohd. Jamshed, Member (A)

- Rupanshi Pandey (Group 'A')
   W/o Sh. Ajay Pandey
   Age 42 years, (Research Assistant)
- Vinita Jha (Group 'A')
   D/o Sh. Laxman Jha
   Age 44 years
   (Assistant Director, Programme)
- Renu Baloi (Group B)
   W/o Sh. Manoj Kumar
   Age 42 years (Personal Assistant)

All at:-

Central Adoption Resource Authority
Ministry of Women & Child Development
West Block 8, Wing 2, 1<sup>st</sup>, Floor
R.K. Puram, New Delhi. .... Applicants

(By Advocate: Shri Abhay Mani Tripathi )

Vs.

- 1. Ministry of Women and Child Development Through Secretary Shastri Bhawan, New Delhi.
- 2. Central Adoption Resource Authority
  Through Chief Executive Officer
  West Block 8, Wing 2, 1<sup>st</sup> Floor
  R.K. Puram, New Delhi. ....Respondents

(By Advocate: Shri K.K. Sharma)

### **ORDER (ORAL)**

### Justice L. Narasimha Reddy:-

Learned counsel for the applicants seeks permission of the Tribunal to withdraw the OA with liberty to the applicants to file a fresh OA removing the deficiencies that are noticed in the OA.

2. Accordingly, the OA is dismissed as withdrawn. It is left open to the applicants to file fresh OA to pursue the remedies. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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